

By e-mail

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-08/2017/ 2839 /A

From :- Smti. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Shri Utpal Prasad,  
District & Sessions Judge  
Karimganj.

Dated Guwahati, the 22<sup>nd</sup> May, 2018.

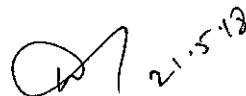
Sub:- **Casual Leave.**

Ref:- Your letter No. JKD/P/2018/1689 dated 21.05.2018.

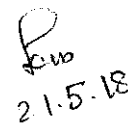
Sir,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 21.05.2018 has been granted/rejected.

Yours faithfully,

 21.5.18

**JOINT REGISTRAR (VIGILANCE)**

 21.5.18